

**LOK SABHA DEBATES** Dated...12.3.2015  
(Part II—Proceedings other than Questions and Answers)

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4542

**LOK SABHA**

Monday, 27th August, 1956

The Lok Sabha met at Eleven of  
the Clock.

[MR. SPEAKER in the Chair]

**QUESTIONS AND ANSWERS**

(See Part I)

12-14 P.M.

**PAPERS LAID ON THE TABLE**

**STATEMENTS SHOWING ACTION TAKEN  
BY GOVERNMENT ON ASSURANCES ETC.**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions showing against each:

- (1) First Statement—Thirteenth Session, 1956 of Lok Sabha.

[See Appendix IX, annexure No. 1]

- (2) Supplementary Statement No. VI—Twelfth Session, 1956 of Lok Sabha.

[See Appendix IX, annexure No. 2]

- (3) Supplementary Statement No. IX—Eleventh Session, 1955 of Lok Sabha.

[See Appendix IX, annexure No. 3]

- (4) Supplementary Statement No. XIII—Tenth Session, 1955 of Lok Sabha.

[See Appendix IX, annexure No. 4]

- (5) Supplementary Statement No. XIX—Ninth Session, 1955 of Lok Sabha.

[See Appendix IX, annexure No. 5]

- (6) Supplementary Statement No. XXI—Eighth Session, 1954 of Lok Sabha.

[See Appendix IX, annexure No. 6]

- (7) Supplementary Statement No. XXXII—Sixth Session, 1954 of Lok Sabha.

[See Appendix IX, annexure No. 7]

**ELECTION TO COMMITTEE**

**PUBLIC ACCOUNTS COMMITTEE**

**Mr. Speaker:** Before I allow Shri Gandhi to make the motion, I would like to know what is the hurry for filling up this particular seat before the election. Has that hon. Member's seat been filled up? Then where is the need for this?

**Shri V. B. Gandhi** (Bombay City—North): No, Sir.

**Mr. Speaker:** A particular constituency is represented by a particular Member. He resigns. He holds a particular position in a Committee. The Committee can go on with its work even in the absence of that particular Member. There is no hurry to fill up that vacancy before that constituency is represented in the House. (Interruptions).

**Shri Kamath** (Hoshangabad): The Election Commission and the Government have however stated that such vacancies will remain unfilled and